GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF ANIMAL HUSBANDRY, DAIRYING AND FISHERIES LOK SABHA

UNSTARRED QUESTION NO. 2674 TO BE ANSWERED ON THE 1ST AUGUST, 2017

NATIONAL LIVESTOCK MISSION

2674. DR. HEENA VIJAYKUMAR GAVIT:

SHRI SATAV RAJEEV:

SHRI B. VINOD KUMAR:

SHRI DHANANJAY MAHADIK:

SHRIMATI SUPRIYA SULE:

DR. J. JAYAVARDHAN:

SHRI P.R. SUNDARAM:

DR. RAVINDRA KUMAR RAY:

SHRI SHER SINGH GHUBAYA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि और किसान कल्याण मंत्री be pleased to state :

- (a) the details of funds allocated to various States by the Union Government during the last three years and the current year under the National Livestock Mission (NLM), State-wise including Jharkhand and Punjab;
- (b) whether the Government has received any proposal from various State Governments to increase the sanctioned amount under NLM;
- (c) if so, the response of the Union Government thereto;
- (d) whether the Government has set up NLM from scheme mode to mission mode, if so, the details thereof and the objective behind the move along with the details of the programmes organised and the achievements and milestones made under the mission during the last three years, the details thereof, State-wise;
- (e) whether the General Council of NLM has been constituted, if so, the details thereof;
- (f) whether the Government proposes to implement the Risk Management and Insurance as a component in all the districts of the country instead of 300 districts selected earlier, if so, the details thereof;
- (g) whether the Government proposes to cover all the animals such as indigenous/ crossbreed milch animals, pack animals and other livestock and Mithun under the mission, if so, the details thereof; and
- (h) whether the benefit of subsidy has been enhanced under the NLM and if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE (SHRI SUDARSHAN BHAGAT)

(a) to (d) National Livestock Mission (NLM) was launched in 2014-15 and is continuing during the current year also with the objective of sustainable development of livestock sector. As per the design of NLM, projects are received from the States and Union Territories. Further as per budget provided in the beginning of the financial year, a tentative allocation of funds is made to all States and UTs. The States and UTs are asked to submit the proposals after approval of the State Level Sanctioning Committee headed by the Chief Secretary of the State as per the Guidelines. The proposals are examined within the Department and are further approved by the Executive

Committee headed by the Secretary, ADF. Funds released to various States including Jharkhand and Punjab during last three years by the Union Government is annexed. The budgetary allocation of NLM for the current financial year 2017-18 is Rs.310 crore. No funds have yet been sanctioned and released as on date to any States/ UTs in 2017-18.

- (e) The General Council of NLM constituted to review the progress and performance of NLM under the Chairmanship of Union Agriculture Minister with Union Ministers from other Ministries, Union Secretaries and Representatives and Joint Secretary as the Member Secretary. The GC is empowered to lay down and amend operational guidelines, other than those affecting financial pattern. Two meetings of General Council were held after the launch of NLM since 2014-15.
- (f) and (g) Yes, Madam. National Livestock Mission (NLM) has been implementing Risk Management and Insurance component under Sub-mission of Livestock Development from the year 2014-15 in conjunction with State Governments. The 'Risk Management & Insurance' as component of sub-mission on livestock development of NLM is implemented in all the Districts of the Country from 25.05.2014. The indigenous / crossbred milch animals, pack animals (Horses, Donkey, Mules, Camels, Ponies and Cattle/Buffalo Male) and Other livestock (Goat, Sheep, Pig, Rabbit, Yak and Mithun) are under the purview of the 'Risk Management & Insurance'. Benefit of subsidy is restricted to 5 animals per beneficiary per household for all animals except sheep, goat, pig and rabbit. In case of sheep, goat, pig and rabbit, the benefit of subsidy is restricted based on 'Cattle Unit' and one cattle unit is equal to 10 animals i.e. for sheep, goat, pig and rabbit.
- (h) After implementation of NLM, no enhancement of subsidy has been done.

DETAILS OF PROGRESS MADE UNDER NATIONAL LIVESTOCK MISSION: STATE-WISE FUNDS RELEASED UNDERNATIONAL LIVESTOCK MISSION

(Rs. in Lakh)

S.N.	State/UT	2014-15	2015-16	2016-17
1	Andhra Pradesh	326.24	0	855.69
2	Bihar	692.75	0	0
3	Chhattisgarh	112.5	1034.63	460.977
4	Goa	0	0	0
5	Gujarat	1500	0	1195.78
6	Haryana	704.48	0	0
7	Himachal Pradesh	285.18	0	186.992
8	Jammu & Kashmir	0	0	0
9	Jharkhand	700	0	218
10	Karnataka	0	746.49	873
11	Kerala	0	0	104.28
12	Madhya Pradesh	1664.5	0	1278.955
13	Maharashtra	827.42445	500	1387.935
14	Odisha	525.69	519.65	715.92
15	Punjab	393.5	0	343.70
16	Rajasthan	0	438.817	872.15
17	Tamilnadu	1242.9	486.87	1165.00
18	Telengana	276.74	0	602.84
19	Uttar Pradesh	813.43875	25	3042
20	Uttarakhand	0	410.542	185.39
21	West Bengal	2067.65	0	1061.36
North	Eastern States			
22	Arunachal Pradesh	256.23	206	184.69
23	Assam	452.38	0	0
24	Manipur	0	55.242	173.898
25	Meghalaya	143.25	87.14	269.22
26	Mizoram	68	0	330.943
27	Nagaland	619.11	454.26	465.2393
28	Sikkim	51.03	197.36	155.11
29	Tripura	400	0	220.9
Union	Territories			
30	A & N Islands	0	0	4.3
31	Chandigarh	0	0	0
32	Dadra & Nagar Haveli	0	0	0
33	Daman & Diu	0	0	0
34	Delhi	0	0	0
35	Lakshadweep	0	0	0
36	Puducherry	50	0	24.55
37	NABARD	13949.15	4820.00	8495.70
	Total	28122.14	9982.00	24874.519